

BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

THIRTEENTH REPORT

(Presented on 28.7.2005)

The Business Advisory Committee held a sitting on Wednesday, the 27th July, 2005.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

(1) Discussion on the Statutory Resolution seeking disapproval of the Citizenship (Amendment) Ordinance, 2005 (No. 2 of 2005).	2 hours
(1) The Citizenship (Amendment) Bill, 2005, after it has been passed by Rajya Sabha. <i>(Replacing the Ordinance)</i> <i>(Consideration and passing)</i>	
(3) Discussion and Voting on Supplementary Demands for Grants (General) for 2005-06	4 hours (May be discussed together)
(4) Discussion and Voting on Demands for Excess Grants (General) for 2002-03.	
(5) Discussion on the Resolution seeking approval of the President's Rule in the State of Bihar beyond 6 th September, 2005	4 hours
(6) General Discussion on Bihar Budget , 2005-06	2 hours (May be discussed together)
(7) Discussion and Voting on Demands for Grants on Account (Bihar) for 2005-06	

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| (8) | Discussion and Voting on Supplementary Demands for Grants (Railways) for 2005-06 | 4 hours
(May be discussed together) |
| (9) | Discussion and Voting on Demands for Excess Grants (Railways) for 2002-03 | |
| (10) | Consideration and adoption of the recommendations of Railway Convention Committee (2004) contained in their Second Report on 'Rate of Dividend for 2005-06 and other ancillary matters' | |
| (1) | The Chartered Accountants (Amendment) Bill, 2003, after it has been passed by Rajya Sabha.

<i>(Consideration and passing)</i> | 2 hours |
| (2) | The Costs and Works Accountants (Amendment) Bill, 2003, after it has been passed by Rajya Sabha.

<i>(Consideration and passing)</i> | 2 hours |
| (3) | The Company Secretaries (Amendment) Bill, 2003, after it has been passed by Rajya Sabha.

<i>(Consideration and passing)</i> | 2 hours |

NEW DELHI;

July 27, 2005

Sravana 5, 1927 (Saka)

SOMNATH CHATTERJEE

Chairman

Business Advisory Committee